## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/185/CAA/2017

NAME OF THE TRANSFEROR CO

: CHECKPOINT CHECKNET INDIA PVT LTD

NAME OF THE TRANSFEREE CO

: CHECKPOINT APPAREL LABELING SOLUTIONS INDIA

**PVT LTD** 

**UNDER SECTION** 

: 230

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

A.M-Ilango comme forfetitum

## **ORDER**

Counsel for petitioner present and prayed time for making submissions. Put up on 14.11.2017 at 10.30 A.M.

-sel-

K Anantha Padmanabha Swamy Member (Judicial)

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